

[Print](#)**Defective Case Register from 2025-11-29 to 2025-11-29**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLA/36761/2025	PRAHALLAD SAHU	2025-11-29	1-Date of charge wrongly furnished in date chart, 2-Para No.3 not available in appeal memo
2	D-TRPCL/36648/2025	KABERI MOHANTY	2025-11-29	provision of law incorrect
3	D-CRLMP/36632/2025	BHOJARAJ SETH	2025-11-29	1. Name of the opp. parties not mentioned in the V.nama.
4	D-WP(C)/49064/2025	SHREYANSH RAJGURU	2025-11-29	17-REFERENCE CERTIFICATE NOT FURNISHED. Humble petition not mentioned. Annexure -8 not filed as per index and averments.
5	D-CRLMP/36624/2025	NIRANJAN PANDA	2025-11-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
6	D-WP(C)/49058/2025	SHREYANSH RAJGURU	2025-11-29	Name of advocate not in capital letter in Vnama
7	D-MACA/48668/2025	ADAM ALI KHAN	2025-11-29	Period of Delay 132 days 2.statutory deposit not made
8	D-TRP(C)/49094/2025	AFRAAZ SUHAIL	2025-11-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
9	D-MACA/48823/2025	SOUBHAGYA KUMAR DASH	2025-11-29	further SR after correction being aggrieved from which date
10	D-RSA/48108/2025	PRAFULLA CHANDRA ACHARYA	2025-11-29	Cause Title Not in order.R-15 in the L.A.Court not made Party in this Appeal.
11	D-WA/49290/2025	UMESH CHANDRA BEHURA,A.G.A	2025-11-29	i) Op no. 1 and 2 in wp(c) are not made party in appeal memo. ii) wp (c) wrongly mention in synopsis. iii)Status of the appellants not correctly furnished.iv) Neat copy of page no. 67-70, 198,199 are to be filed. v) Legible copy of page no. 156,164,165,167,172,174,176,186,217,307,312 are to be filed.
12	D-WA/36870/2025	SUNSHINE ANAND SWAIN	2025-11-29	Code not indicate 2. address of Honble court not furnished
13	D-WP(C)/48713/2025	AJAYA KUMAR MOHARANA	2025-11-29	14-NOT PROPERLY INDEXED.
14	D-WA/48762/2025	UMESH CHANDRA BEHURA,A.G.A	2025-11-29	Code not indicate in original 2.cause title not setting, further SR after disposal of IA reg- c copy
15	D-CRLA/36352/2025	DURGA PRASAD PRADHAN	2025-11-29	1. Period of Delay 7505 days delay.IA not filed.
16	D-WP(C)/48861/2025	MANORANJAN MISHRA	2025-11-29	The name of both parties not furnished in V>Nama.
17	D-CRLREV/36760/2025	MANAS KUMAR CHAND	2025-11-29	Cause title of CT no.9/2025 vide annex.2 to be filed.
18	D-WP(C)/49314/2025	MUKESH PANDA	2025-11-29	Page no. 81 and 82 not neat
19	D-WA/49168/2025	MANOJA KUMAR KHUNTIA	2025-11-29	Undertaking for filing of translated copy not filed.
20	D-WP(C)/49300/2025	PRIYA RANJAN SINGH	2025-11-29	14-NOT PROPERLY INDEXED. Page marking not correct in index and file.
21	D-WP(C)/48568/2025	ANKANN PANDA	2025-11-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Respondent Address and department not mentioned in the cause title.
22	D-WA/49228/2025	UMESH CHANDRA BEHURA,A.G.A	2025-11-29	i) Serial no of respondents not correctly furnished. ii) op. no. 1 and 2 in wp(c0 are not made party in appeal memo.iii) Page mark not properly in appeal memo. iv) Neat copy of page no. 64 to 67, 195 and 196 are to be filed. v) Legible copy of page no. 119,,123,150,153,158,161,162,164,170,-173,183,185,192,214,242,300,309,354,355 are to be filed
23	D-CONTC/48520/2025	ADV.	2025-11-29	PAGING OF SYNOPSIS and DATE CHART BE OMITTED
24	D-RVWPET/48972/2025	DEBENDRA KUMAR MOHANTY	2025-11-29	Question of maintainability reg. filing of RVWPET after disposal of Writ Appeal by the same party.
25	D-WP(C)/49154/2025	SUBHRANSU BHUSAN MOHANTY	2025-11-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 69 not neat.
26	D-WA/49210/2025	UMESH CHANDRA	2025-11-29	i) Status of the appellant not correctly furnished. ii)Neat copy of page no. 56-59 are to be filed. iii) Legible copy of page no. 43,100,122,124-

		BEHURA,A.G.A		127,129,130,132,142,145,147, 156,159,161-167,169-173,175,176,181,183,193,196,197,200,,201,205-207,215,227,229,232-248,2 50-252,291,297,346 are to be filed. iv) Put up for SR reg. calculation of limitation after disposal of I.A. for dispensing with c. copy.
27	D-ABLAPL/36507/2025	MANORANJAN DAS	2025-11-29	Name of victim reflected in Annexure-1.
28	D-WP(C)/49368/2025	BISWABIHARI MOHANTY	2025-11-29	14-NOT PROPERLY INDEXED. Index not properly page marked.
29	D-CONTC/48516/2025	ADV.	2025-11-29	W.P.(C) NO.28990/2025 BE MENTION IN REFERENCE CERTIFICATE AS PER SL. NO. 02 OF PAGE NO.02
30	D-ABLAPL/36506/2025	PATITAPABAN NATH	2025-11-29	1-COURT FEE IS DEFICIENT. Rs 6.00 to be paid
31	D-WA/48763/2025	UMESH CHANDRA BEHURA,A.G.A	2025-11-29	Code not indicate in original 2. different no mentioned in annex-1 at index and book mark, further SR after disposal of IA
32	D-WA/48830/2025	ALOK KUMAR MOHAPATRA	2025-11-29	i) Status of the respondents not furnished.ii) Cause title in wp(c) not filed. Put up for SR after removal defects.
33	D-WA/48982/2025	ATMAJIT MANMITH DAS	2025-11-29	Put up for SR after filing of c. copy of impugned order
34	D-WA/48983/2025	SHASHI BHUSAN JENA	2025-11-29	i) Status of parties not furnished. ii) Being aggrieved not furnished
35	D-WA/48990/2025	ARABINDA TRIPATHY,A.G.A	2025-11-29	Period of Delay 1491 days. i) In being aggrieved there should be One prayer. ii) Para no not correctly furnished in grounds.
36	D-WA/49035/2025	SONITA BISWAL	2025-11-29	Put up for SR after filing of c. copy of impugned order filed.
37	D-WA/49203/2025	ADWAITA PRASAD SAHOO	2025-11-29	1. Period of Delay 5 days delay. 2. Court Fee Payable Rs-12/, Rs- 6/- paid, Rs-6/- to be paid. 3.AU fee Rs 2.25/- to be paid. 4.Status of the parties not furnished.
38	D-MATA/49032/2025	SUSANTA KUMAR MISHRA	2025-11-29	further SR after filling of c copy
39	D-BLAPL/36621/2025	NIHAR RANJAN SAHOO	2025-11-29	1. P.S. case is not correctly mentioned in the petition
40	D-MATA/49108/2025	JYOTSNARANI RATH	2025-11-29	good ground not furnished
41	D-ABLAPL/36643/2025	UPENDRA KUMAR PANDEY	2025-11-29	1.V. Nama is not properly stamped
42	D-ABLAPL/36683/2025	SUBHALATA PRIYADARSHINI	2025-11-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
43	D-BLAPL/36629/2025	NIHAR RANJAN SAHOO	2025-11-29	1.P.S. name has not been correctly mentioned in petition
44	D-MATA/49118/2025	SATYA SHIVA DASH	2025-11-29	Period of Delay 34 days
45	D-ABLAPL/36687/2025	BISHNU CHARAN SWAIN	2025-11-29	1. Name of father of Deponent mentioned in SI.2 of Affidavit not correct. 2. Undertaking to file English Version of Annexure 2 not submitted. 3. Incomplete Annexure 1 filed. Page 11 not legible. Annexure 1 not attested in last page. 4. Annexure 2 not attested.
46	D-RPFAM/49222/2025	ASHWINI KUMAR DAS	2025-11-29	correction of category of case no at in the matter of
47	D-STREV/49255/2025	SUNIL MISHRA,S.C (C.T)	2025-11-29	being aggrieved not furnished
48	D-WA/49230/2025	SANJIB SWAIN	2025-11-29	Put up for SR after filing of c.c copy of impugned order.
49	D-TRPCRL/36186/2025	KARUNAKAR GAYA	2025-11-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
50	D-MATA/49144/2025	AMITAV TRIPATHY	2025-11-29	Vakalatnama properly stamped, Executed and accepted - not proper stamped
51	D-ABLAPL/36625/2025	DEVASHIS PANDA	2025-11-29	1. Details of the Victims father and sister name are in the F.I.R.
52	D-CMP/49268/2025	GYANENDRA CHANDRA SWAIN	2025-11-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Name of Opp. parties not tally with anneuxure-2
53	D-CRLA/36429/2025	DEBASNAN DAS	2025-11-29	1. Prosecutrix relatives appears in page no.3 and 4 of petition and judgement page no.26
54	D-RPFAM/49018/2025	PRADEEP KUMAR KHUNTIA	2025-11-29	further SR after filling of c copy

55	D-ABLAPL/36662/2025	TANMAYA KUMAR MOHANTY	2025-11-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Annexure-1 (page 7-11) not legible.ii) Name and address of the victim mentioned in Annexure-1(page7-11). For further S.R.
56	D-CRLA/36594/2025	RAJENDRA KUMAR SAHU	2025-11-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 1 day delay.I.A. not filed 2. Judgement not mentioned in the index under annex.1.
57	D-RPFAM/49233/2025	GYANA RANJAN DHAL	2025-11-29	AU fee Rs 2/ not paid
58	D-ABLAPL/36710/2025	SOUBHAGYA KUMAR DASH	2025-11-29	1. Paragraph Declaration not correct. 2. A. Fee of Rs.3.85 not paid on Ann.1.
59	D-ABLAPL/36626/2025	SUBHALATA PRIYADARSINI	2025-11-29	1. The Signature of the deponent is not correct in the Affidavit. 2. Undertaking for English translation of Oriya annexure are not filed.
60	D-WA/49280/2025	GAYATRI PATRA,A.S.C	2025-11-29	wp(c) no. wrongly furnished in Index.
61	D-BLAPL/36570/2025	BIREN SANKAR TRIPATHY	2025-11-29	1. Annexure 1 is not attested
62	D-ABLAPL/36399/2025	DEBASIS SAHOO	2025-11-29	i) Name and address of the victim mentioned in annexure-1(page 8-12)ii) Name of the victim should be redacted from para -2 of the petition.
63	D-ABLAPL/36715/2025	SURYAKANTA DASH	2025-11-29	1. Reference certificate not proper. 2. Annexure 1 page 9 not legible.
64	D-ABLAPL/36722/2025	SUJATA JENA	2025-11-29	1. Name of Informant appearing in Synopsis, Para 1 and 2 be redacted. 2. Details of Informants in Annesure 1 page 8 to 12 and Annexure 2 page 13 to 18.
65	D-ABLAPL/36484/2025	LAXMAN PRADHAN	2025-11-29	1. Details of Informant and his wife in Para 2 be redacted. 2. Details of Informant in Annexure 1 page 7 8 and 9.
66	D-ABLAPL/36482/2025	SARBESWAR SAHOO	2025-11-29	1. Para 7 to 10 missing in Petition.
67	D-ABLAPL/36598/2025	MITU KUMAR BISWAL	2025-11-29	1. In Declaration Pet. No.1 has been shown as Pet. No.2 and Vice versa. 2. Name of Pet. No.2 not mentioned in Vakalatanama. 3. Details of Informant in Counter FIR, Annexure 2 page 15 to 19.
68	D-ITA/49191/2025	SUBASH CHANDRA MOHANTY,SR.S.C	2025-11-29	Period of Delay 204 days
69	D-ABLAPL/36528/2025	SAUMYA RANJAN PRADHAN	2025-11-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit does not tally with cause title.
70	D-OTAPL/49339/2025	PRASENJEET MOHAPATRA (SR. S.C.)	2025-11-29	being aggrieved not furnished
71	D-ABLAPL/36532/2025	AKSHAYA KUMAR SUBUDHI	2025-11-29	.Page no.11 marked a twice.
72	D-CRLMC/36192/2025	BYOMAKESH TRIPATHY	2025-11-29	1. Page no.23 Annex-1 not exhibited.
73	D-WP(C)/48697/2025	KUNAL KUMAR SWAIN	2025-11-29	Annexure-3 not neat
74	D-ABLAPL/36583/2025	SANJAYA KUMAR PANIGRAHI	2025-11-29	1. Details of Victim in Annexure1 page 8 9 10 and 12.
75	D-ABLAPL/36692/2025	SATYA RANJAN MULIA	2025-11-29	1. Code No. not furnished in the Petition.
76	D-MACA/48837/2025	DEBASISH SAMAL	2025-11-29	further SR after furnish valuation and court fee payable
77	D-ABLAPL/36483/2025	GOPINATH MISHRA	2025-11-29	1. GR Case No. left blank in Index, Date Chart, CT, Para 1 2 9 and prayer.
78	D-RPFAM/48821/2025	AMIT PRASAD BOSE	2025-11-29	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. case category in correct at in the matter of
79	D-ABLAPL/36533/2025	AKSHAYA KUMAR SUBUDHI	2025-11-29	1.Page no.9 not properly rotate.
80	D-CRLMC/36197/2025	BYOMAKESH TRIPATHY	2025-11-29	1. Page no.22 Annex-1 not exhibited.
81	D-MACA/48826/2025	SOUBHAGYA KUMAR DASH	2025-11-29	AU fee 2/- not paid
82	D-WP(C)/49453/2025	DILLIP KUMAR RAY	2025-11-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED. Date of order not correct index in annexure-1.C.fee of Rs.2/- not paid in Vnama.A B not mentioned in synopsis and date chart.Petition and IA not page marked.

83	D-ABLAPL/36600/2025	SANGRAM DALUA	2025-11-29	1. Synopsis, Date Chart first page and Petition page 1 to 11 not signed. 2. Name of father of Deponent mentioned in Sl.2 of affidavit not correct. 3. Annexure 2 page 28 missing. 4. A. Fee of Rs.4.95 not paid on Ann.1.
84	D-ABLAPL/36536/2025	SANTOSH CHANDRA ATABUDHI	2025-11-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Name of Husband of the deponent not furnished in the affidavit.
85	D-RPFAM/48918/2025	SOMANATH NANDA	2025-11-29	it register as WP(C)
86	D-RPFAM/48939/2025	SURYAKANTA DASH	2025-11-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
87	D-CRLMC/36723/2025	SK. ZAFARULLA	2025-11-29	1. Fathers name of the petitioner not correctly furnished in Affidavit.
88	D-CRLA/35390/2025	DIPTI DHALL	2025-11-29	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of the victim mentioned in para.2 of petition.2. paragraphs not correctly mentioned in declaration of affidavit relation ship in petition and vernacular certificate not furnished in petition and I.A..4. Name of the victim / Informant has been reflected in FIR and deposition..
89	D-ABLAPL/36576/2025	ACHYUTANANDA PATTANAIK	2025-11-29	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Details of Informant in Annexure 1 page 10,11 and 12.
90	D-BLAPL/36677/2025	PRATIK DASH	2025-11-29	Page No. 11 not legible
91	D-WP(C)/48682/2025	BHAWANI SANKAR PANIGRAHI	2025-11-29	Page nos. 14 to 21 not neat.
92	D-ABLAPL/36578/2025	LAXMI CHARAN BEHERA	2025-11-29	1. Annexure 1 not legible. Resubmit for SR after filing of legible copy.
93	D-BLAPL/36719/2025	JAYANTI NAIK	2025-11-29	Name of victim has been mentioned in FIR vide annex.1.
94	D-ABLAPL/36617/2025	SANJIT KUMAR DAS	2025-11-29	1. Synopsis and Date chart are not mentioned in the Index and are not paginated. 2. The name of the petitioner is not correctly furnished in V>Nama
95	D-ABLAPL/36604/2025	SUSIL KUMAR PATTNAIK	2025-11-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Occupation of Deponent not mentioned.
96	D-BLAPL/36572/2025	GOREKHANATH DAS	2025-11-29	1. Details of the Victim is in the F.I.R.(Page No.7 8 9 and 10.)
97	D-BLAPL/36577/2025	JNYANANANDA PANDA	2025-11-29	1. P.S. case No. mentioned at Para 2 of the petition is not correct.So also CT case No. in Synopsis. 2. Age of the petitioner mentioned in Cause Title does not tally with that of rejection order and V.nama.
98	D-CRLMC/36705/2025	PANCHANAN PANIGRAHI	2025-11-29	1. GR case number not correctly furnished in para no.12. 2. Age of the petitioner in cause title not tally with affidavit
99	D-CRLMC/36699/2025	DEBASNAN DAS	2025-11-29	1. GR case number not furnished in para no.1. 2. Certified copy of Annex-1 not filed.
100	D-BLAPL/36712/2025	JYOTIRMAYA SAHOO	2025-11-29	1. S/o. in C.T.not tally with rej. order.
101	D-BLAPL/36697/2025	CHIRANJIB ROUT	2025-11-29	Victim name finds in Annexure-1(page 10-11).
102	D-BLAPL/36426/2025	UTTAM KUMAR PATNAIK	2025-11-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of F.I.R. not correct in Date chart,Para-2 of the petition and Book mark. ii) Page no. 10 not legible
103	D-BLAPL/36698/2025	CHIRANJIB ROUT	2025-11-29	Name of Victim finds in Annexure-1(pag10 11).
104	D-CRLLP/36884/2025	MITHUN DAS	2025-11-29	Good grounds certificate not furnished.
105	D-CRLMC/36585/2025	AKSHAYA KUMAR SAHOO	2025-11-29	1. The name of Victim/Informant appears in the copy of F.I.R.vide Annexure-1
106	D-CRLMC/36727/2025	SOUBHAGYA SWAIN	2025-11-29	1. Copy of Original Annex-5 not filed. 2. Page nos. 50 and 51 between one page not paginated.
107	D-BLAPL/36425/2025	ARUN KUMAR DAS	2025-11-29	i) Name of the Trial court mentioned in para -1 of the petition not tally with Rejection order
108	D-BLAPL/36432/2025	BHABANI SANKAR DAS	2025-11-29	i) C.Copy of Rejection order not filed.ii) For further S.R. after filing of c.copy of rejection order.
109	D-ABLAPL/36709/2025	BIKASH KARNA	2025-11-29	1. Age of Pet. in CT and Vakalatnama not tally.
110	D-CRLMC/36737/2025	SASMITA NAYAK	2025-11-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of the Deponent not tally with Declaration. 2. Nomenclature not correctly furnished in affidavit.

111	D-CRLMC/36464/2025	SANJIB KUMAR BHANJADEO	2025-11-29	1. Put up for SR after redacting the name of Victim/ Informant from the petition. 2. The name of Victim/Informant has been mentioned in copy of the page no.8 under Annex-1.
112	D-ABLAPL/36708/2025	BISWAJIT PASAYAT	2025-11-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
113	D-BLAPL/36580/2025	SIDDHANT SARANGI	2025-11-29	The place of the name of the Lower Court is not mentioned in the Cause Title and Prayer portion.
114	D-CRLA/37007/2025	PRASANTA KUMAR NANDA	2025-11-29	Name of victim appears in impugned jt. vide annexure-1
115	D-ABLAPL/36655/2025	ASHOK KUMAR PRADHAN	2025-11-29	i) Page no. 8 repeated in petition.ii) page no. 12 not legible.
116	D-BLAPL/36437/2025	AJAYA KUMAR MOHARANA	2025-11-29	i) page no. 16 and 17 not properly scanned.ii) P.S. case no. and G.R. case no. not tally with cause title.
117	D-CRLA/36258/2025	MANAS KUMAR CHAND	2025-11-29	Age of the petitioner in C.T. not tally with order.
118	D-WP(C)/49044/2025	DR. JITENDRA KUMAR LENKA	2025-11-29	PETITIONER NO 12 AGE NOT GIVEN.
119	D-BLAPL/36442/2025	TARA PRASAD MOHAPATRA	2025-11-29	i) Page nos. 8 and 9 not legible.ii) Name of the trial court in para-3 of the petition not tally with cause title
120	D-BLAPL/36593/2025	SUSHANTA KUMAR JOSHI	2025-11-29	1. Date of rejection order under Annexure-2 doe not tally with para-6 of the petition.
121	D-CRLMC/36676/2025	SOUMYA JYOTI BISWAL	2025-11-29	1. Page nos.55 57 63 64 65 71 72 73 not legible
122	D-BLAPL/36685/2025	AMLAN MOHANTY	2025-11-29	Name of the Victim finds in Annexure-1 (Page 11-14) and Annexure-2 (page 16 17 21 24 25). 4-AFFIDAVIT/VERIFICATION NOT PROPER.
123	D-CRLMC/36673/2025	DARSAN MISHRA	2025-11-29	1.Paragraph no. not correctly furnished on declaration in the petition and I.A.. 2.Date of order under Annexure-7 does not tally with Index and para14 of the petition.
124	D-ABLAPL/36606/2025	JAYADEBA BEHERA	2025-11-29	1. Name of Informant and her husband appearing in Para 2 be redacted. 2. Details of Informant in Annexure 1 page 8 to 12.
125	D-CRLMC/36678/2025	RAVI SHANKAR SAMAL	2025-11-29	1. Subject not correctly furnished in Assessment Slip. 2. Name of the PS and PS case number not furnished in the petition
126	D-BLAPL/36688/2025	ARIJEET MISHRA	2025-11-29	Accused petitioner L.T.I. not attested by the Jail Authority.
127	D-BLAPL/36690/2025	ARIJEET MISHRA	2025-11-29	Signature of accused petitioner not attested by Jail Authority in V.nama.
128	D-BLAPL/36684/2025	SURENDRA MOHANTY	2025-11-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Paragraphs incorrectly mentioned in declaration of the Affidavit. 2.Hologram of Rs.50/- not affixed in V.nama
129	D-WP(C)/48492/2025	LAXMAN PRADHAN	2025-11-29	14-NOT PROPERLY INDEXED. Date not correctly mentioned in index in annexure-2
130	D-BLAPL/36702/2025	SUKANTA KUMAR DALAI	2025-11-29	i) Page mark of annexure-2 not mentioned in Index of the petition. ii) Date of disposal of CRLMC no. 4027 of 2025 not mentioned in Reference certificate.iii) Annexure no. not correct in para 3 of the petition.iv)Name and address of the victim mentioned in page nos.13 to 16.
131	D-BLAPL/36696/2025	CHIRANJIB ROUT	2025-11-29	Petitioner signature not attested by the Jail Authority.
132	D-WP(C)/48711/2025	KUNAL KUMAR SWAIN	2025-11-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page16 not neat.
133	D-CRLMP/36556/2025	RAMESH CHANDRA ROUT	2025-11-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
134	D-BLAPL/36438/2025	JAYANTI PANIGRAHI	2025-11-29	20-VERNACULAR CERTIFICATE NOT FURNISHED. i)Paragraph sl. no. 12 and 13 repeated in petition. ii) paragraph sl. no. not correct in declaration of the affidavit.iii) Name of the trial court mentioned in cause title not tally with prayer of the petition and Rejection order. iv) Annexure -3 not mentioned in petition .v) Annexure 1 2 and 3 not mentioned in page nos. 8,117 and 167 respectively. vi) F.I.R. copy not properly legible in petition.
135	D-ARBA/49266/2025	ABHISEK MOHANTY	2025-11-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 29-11-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CONTC/5879/2022	CONTC/5879/2022	MAHENDRA KUMAR PRADHAN	5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	CONTC/533/2023	CONTC/533/2023	ADV	OTHERS. INDEX BE PAGINATED AS PER CASE RECORD 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	CONTC/9153/2023	CONTC/9153/2023	PRAKASH KUMAR MISHRA	OTHERS. COPY OF IMPUGNED ORDER WITH C.T BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	CONTC/3022/2023	CONTC/3022/2023	BRAJA MOHAN SARANGI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
5	CONTC/3373/2023	CONTC/3373/2023	SUBASH CHANDRA PUSPALAKA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17. REFERENCE CERTIFICATE NOT FURNISHED.

6	CONTC/9621/2023	CONTC/9621/2023	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	CONTC/7178/2022	CONTC/7178/2022	M/S. GOKULANANDA SAHU	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
8	CONTC/10453/2023	CONTC/10453/2023	ADV.	OTHERS. NAME OF OP PARTY NOT MENTIONED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17. REFERENCE CERTIFICATE NOT FURNISHED.
9	CONTC/9578/2023	CONTC/9578/2023	BRAJA MOHAN SARANGI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
10	CONTC/1969/2023	CONTC/1969/2023	BRAJA MOHAN SARANGI	OTHERS. COPY OF IMPUGNED ORDER WITH CT NOT FILED.PUT UP FOR SR AFTER REMOVAL OF DEFECT
11	CONTC/1970/2023	CONTC/1970/2023	BRAJA MOHAN SARANGI	OTHERS. COPY OF IMPUGNED ORDER WITH CT NOT FILED.PUT UP FOR SR AFTER REMOVAL OF DEFECT
12	CONTC/729/2023	CONTC/729/2023	ADV.	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

13	CONTC/8612/2023	CONTC/8612/2023	M/S SATYAJIT SAMAL	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17. REFERENCE CERTIFICATE NOT FURNISHED.
14	CONTC/149/2023	CONTC/149/2023	PRAFULLA KUMAR KAR, D.K. RATH, C.R. SWAIN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	CONTC/18/2023	CONTC/18/2023	ADV	10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
16	CONTC/6872/2023	CONTC/6872/2023	GAUTAM SIDDIQUE	OTHERS. COPY OF CT IN WP(C) 21342 OF 2022 BE FILED.THEN PUT UP FOR SR 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
17	CONTC/3874/2023	CONTC/3874/2023	SYAMALENDU PATTNAIK	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	CONTC/3217/2023	CONTC/3217/2023	SUSANTA KUMAR JETHY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
19	CONTC/3873/2023	CONTC/3873/2023	SYAMALENDU PATTNAIK	6. RECEIPT SHOWING SERV.COPY TO

				AG/CG/IT/CT/ETC.NOT FILED.
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